

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S SUNLIGHT EXTRUSION PRIVATE LIMITED

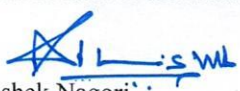
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Sunlight Extrusion Private Limited
2.	Date of incorporation of corporate debtor	10 th January 2002
3.	Authority under which corporate debtor is incorporated / registered	ROC – Ahmedabad Under the Companies, Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27201GJ2002PTC040352
5.	Address of the registered office and principal office (if any) of corporate debtor	501 (I) 502 (I) 513 514, GIDC Estate, Waghodia, Baroda - 391 760, Gujarat, India
6.	Date of closure of Insolvency Resolution Process	31 st March 2021
7.	Liquidation commencement date of corporate debtor	12 th July 2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Abhishek Nagori Registration Number: IBBI/IPA-001/IP-P00020/2016-2017/10044
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat-390 023 Email ID: jlnusb@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat-390 023 Email ID: cirp.sepl@ddip.in; jlnusb@gmail.com Tel. Number: 95740 85948
11.	Last date for submission of claims	11 th August 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the M/s Sunlight Extrusion Private Limited on 12th July 2021.

The stakeholders of M/s Sunlight Extrusion Private Limited are hereby called upon to submit their claims with proof on or before 11th August 2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Abhishek Nagori
Liquidator for M/s Sunlight Extrusion Private Limited
Registration No. **IBBI/IPA-001/IP-P00020/2016-2017/10044**
Place: Vadodara
Date: 15th July 2021

